

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 111 OF 2017 &
IA NO. 450 OF 2018**

Dated: 15th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

| | | |
|---|------|----------------------|
| GMR Warora Energy Limited | | Appellant(s) |
| Vs. | | |
| Central Electricity Regulatory Commission & Ors. | | Respondent(s) |

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Vishrov Mukerjee
Ms. Raveena Dhamija
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Ms. Rimali Batra for R-2

Mr. Ashwin Ramanathan for
Mr. Anand K. Ganesan for R-3

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **21.05.2018**.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**